

**REPORT OF STUDY TEAM ON THE
WORKING OF CO-OPERATIVE MOVEMENT
IN YUGOSLAVIA AND ISRAEL**

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA): Sir, I beg to lay on the Table a copy of the Report of the Study Team on the Working of the Co-operative Movement in Yugoslavia and Israel. [Placed in Library. See No. LT-2394/60.]

**STATEMENT ON FLOOD SITUATION IN
HIMACHAL PRADESH**

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): Sir, I beg to lay on the Table a statement on the flood situation in Himachal Pradesh. [Placed in Library. See No. LT-2393/60.]

**ANNUAL REPORT (1959-60) OF THE
EMPLOYEES' STATE INSURANCE
CORPORATION**

SHRI J. S. L. HATHI: Sir, on behalf of Shri L. N. Mishra, I beg to lay on the Table, under section 36 of the Employees' State Insurance Act, 1948, a copy of the Annual Report of the Employees' State Insurance Corporation for the year 1959-60. [Placed in Library. See No. LT-2364/60.]

**NOTIFICATIONS UNDER THE ESSENTIAL
COMMODITIES ACT, 1955**

THE MINISTER OF FOOD AND AGRICULTURE (SHRI S. K. PATIL): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifications of the Ministry of Food and Agriculture (Department of Food): —

(i) Notification G.S.R. No. 997, dated the 27th August, 1960, regulating the price at which Jowar shall be sold in the State of Maharashtra.

(ii) Notification G.S.R. No. 999, dated the 30th August, 1960, publishing the Delhi Wheat and Wheat Products (Export Control) Amendment Order, 1960.

(lii) Notification G.S.R. No. 102b, dated the 27th August, 1960, publishing the Uttar Pradesh Foodgrains (Restrictions on Border Movement) Amendment Order, 1960.

[Placed in Library. See No. LT-2374/60 for (i) to (iii)],

**SECOND REPORT OF THE JOINT
COMMITTEE OF THE HOUSES ON
OFFICES OF PROFIT**

DR. R. B. GOUR (Andhra Pradesh) : Sir, I beg to lay on the Table a copy of the Second Report of the Joint Committee of the Houses on Offices of Profit.

**MINUTES OF THE SEVENTH TO
THIRTEENTH SITTINGS OF THE
JOINT COMMITTEE OF THE
HOUSES ON OFFICES OF PROFIT**

DR. R. B. GOUR (Andhra Pradesh) : Sir, I beg to lay on the Table a copy of the Minutes of the Seventh to Thirteenth Sitzings of the Joint Committee on Offices of Profit.

**STATEMENT RE. RECOMMENDA-
TIONS OF THE DIRECT TAXES
ADMINISTRATION ENQUIRY
COMMITTEE**

THE MINISTER OF REVENUE AND CIVIL EXPENDITURE (DR. B. GOPALA REDDI) : With your permission, Sir, I rise to make a brief statement about the recommendations of the Direct Taxes Administrative Enquiry Committee.